

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: SHRI BHASKARA PANTULA MOHAN –HON'BLE ACTING PRESIDENT**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.08.2021 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 95/9/AMR/2020
NAME OF THE COMPANY	Vijay Nirman Company Private Limited
NAME OF THE PETITIONER(S)	Infraprime Logistics Tech Private Limited
NAME OF THE RESPONDENT(S)	Vijay Nirman Company Private Limited
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

List the matter on 17.09.2021.

  
**(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT**

RSN